

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

18/12/2019

O.A./260/430/2017

R DAS
-V/S-
M/O RAILWAYS

ITEM NO:7

FOR APPLICANTS(S) Adv. : Mr. B. Dash

FOR RESPONDENTS(S) Adv.: Mr. A.K. Pattnaik

Notes of The Registry	Order of The Tribunal
	<p>Respondents' counsel submitted that as per instruction received by him respondents have already released the recovered amount. However, applicant's counsel submitted that applicant has not received the same and he has no instruction if the said amount has been released.</p> <p>Heard Ld. Counsels for the applicant and respondents. For the reasons to be recorded separately, the O.A. stands disposed of.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>